

[English]

MR. DEPUTY SPEAKER : I cannot allow names. Names will not be allowed to go on record.

[Translation]

SHRI RAMASHRAY PRASAD SINGH : When the hon. Minister replies to the debate, he should kindly tell us as to what improvements are being effected in Gaya. Gaya is a very backward district in Bihar. So far as industries are concerned, this is the only industry in Gaya. The condition of this concern is also miserable. You should appoint an Enquiry Committee to enquire into the affairs of this factory. Such a situation has been created by the Government officials. This factory is not in the hands of the capitalists. You should appoint an Enquiry Committee and find out the factual position and take preventive steps to check the deteriorating condition so that the workers could get some relief.

[English]

MR. DEPUTY SPEAKER : Shri Shantaram Naik. Can you finish your speech within three minutes? If you want to give any suggestions, you can give. That is all.

All right. The Minister will reply to the Discussion on the Sick Industrial Companies (Special Provisions) Bill on Monday. We will now take up Private Members' Business. We are taking it a few minutes earlier.

15.28 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS
Eighth Report

[English]

SHRI R. P. SUMAN (Akbarpur) : I beg to move :

"That this House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th December, 1985."

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th December, 1985."

The motion was adopted.

MR. DEPUTY SPEAKER : Now, Bills for introduction. Shri K. Ramamurthy—not present. Shri Balasaheb Vikhe Patil.

12.29 hrs.

CROP INSURANCE CORPORATION
BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for the establishment of the Crop Insurance Corporation for the purpose of undertaking the business of crop insurance so as to protect the interests of farmers from loss due to unavoidable causes and also as a support measure to promote increased food and agricultural production.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of the Crop Insurance Corporation for the purpose of undertaking the business of crop insurance so as to protect the interests of farmers from loss due to unavoidable causes and also as a support measure to promote increased food and agricultural production."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

MR. DEPUTY SPEAKER : Shri Manik Sanyal—not present.

Dr. Datta Samant.